

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.09.2020 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 750 of 2020	PVL Koteswara Rao Vs. M/S. Grandhe Developers Pvt. Ltd.	Avinash Bhati	
2.	Comp. App. (AT) (Ins) No. 751 of 2020	Siva Rama Krishna Prasad Vs. S Rajendran, Official Liquidator of M/S Krishna Industrial Corporation Ltd & Ors.	Vishnu Kumar	
3.	Comp. App. (AT) (Ins) No. 752 of 2020	Siva Rama Krishna Prasad Vs. Krishna Industries Corporation Ltd & Ors.	Vishnu Kumar	
4.	Comp. App. (AT) (Ins) No. 753 of 2020	Naval Kumar Bhoot Vs. Hasti Mal kachhara & Anr.	Surjan Singh Shekhawat	

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 412 of 2020	Apya Capital Services Pvt. Ltd. Vs. Guardian Homes Pvt. Ltd.	Bani Dikshit	Himanshu Yadav
6.	Comp. App. (AT) (Ins) No. 607 of 2020	Ashok Kumar Vs. K T C Foods Pvt. Ltd. & Ors.	Rakesh Kumar	Vijay Singh-R1 & R2
7.	Comp. App. (AT) (Ins) No. 619 of 2020	Singireddy Reddy Bharath alias Bharath Reddy Vs. Zentora Overseas Careers Pvt. Ltd. & Anr.	Rajat Kapoor	Palak Rohmetra-R2
8.	Comp. App. (AT) (Ins) No. 621 of 2020	Rajendra Narottamdas Aheth & Anr. Vs. Chandra Prakash Jain & Anr.	Nalin Tripathi	

9.	Comp. App. (AT) (Ins) No. 629 of 2020	IST Green Power Pvt. Ltd. Through its Director and Authorised Signatory Suresh Chand Jain Vs. Debashish Nanda Resolution Professional of Venta Realtech Pvt. Ltd.	Atanu Mukharjee	Shashwat Anand-R1
10.	Comp. App. (AT) (Ins) No. 650 of 2020	Shiv Shakti Inter Globe Exports (P) Ltd. Vs. K.T.C. Foods (P) Ltd. & Anr.	Manoj K. Singh	
11.	Comp. App. (AT) (Ins) No. 693 of 2020	Kishore Katare Vs. Bank of India & Anr.	Rahul Gupta	

For Hearing

12.	Comp. App. (AT) (Ins) No. 539 of 2020 Part Heard	S.V. Sunil Kumar Chowdary Vs. Corporation Bank, Hyderabad	Sushant Mahajan	Ekta Chaudhury
13.	Comp. App. (AT) (Ins) No. 628 of 2020	Jet Aircraft Maintenance Engineers Welfare Association Vs. Ashish Chhawchharia Resolution Professional for Jet Airways (India) Ltd.	Kumud Shekhar	Aman Gandhi Ashish Chhawchharia-R1 Raunak Dhillon-R2 Chirag Kamdar-R3 Siddharth Srivastava-R4

12:00 Noon

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson

For Orders

14.	I.A No. 1987 of 2020 in Comp. App. (AT) (Ins) No. 926 of 2019	Flat Buyers Association Winter Hills-77. Vs. Umang Realtech Pvt. Ltd. Through IRP & Ors.	Manoj Kumar	
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2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**